

डा० कर्ण सिंह : जी किसी पैसेन्जर विमान बनाने पर विचार नहीं किया गया है लेकिन इसमें जो विदेशी चीजें लगती हैं उनको कम करने का प्रयत्न हमेशा किया जाता है फैक्टरी की ओर से ।

(Interruptions.)

यह फैक्टरी डिफेंस मिनिस्ट्री में है इसलिये मैं और कुछ नहीं कर सकना ।

DEVELOPMENT OF FISHERIES IN ANDAMAN AND NICOBAR ISLANDS

546. SHRIMATI DEVAKI GOPIDAS: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether the Andaman and Nicobar Administration have submitted a Master Plan for the Development of fisheries there;

(b) if so, whether it is a fact that Government have ordered a survey to be conducted in this regard; and

(c) whether it is a fact that Indonesian fishing ships are frequently making encroachments into our waters around these islands for fishing?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI D. ERING): (a) A Master Plan for the Development of fisheries has been drawn up as a part of the accelerated resources development programme for the Islands.

(b) The Plan includes survey of the seas around the Andamans by means of deep sea exploratory vessels and programmes have been drawn up accordingly.

(c) A few cases of Indonesian ships fishing in the seas around the Andamans have been reported but encroachments into territorial waters have not been many.

SHRIMATI DEVAKI GOPIDAS: May I know, Sir, whether there is any time stipulated for the completion of the survey and whether in the meanwhile the Government will go ahead with the project by putting on the sea a few mechanised fishing boats because it is evident that there is enough encroachment by Indonesian ships and others? We know that there is enough of fish and fauna available around the island. Because there is so much of sea and there is no other industry that is being developed there this is the only project that can be had in that area.

SHRI ANNASAHEB SHINDE: It is true that there is considerable fishcatch potential in that area. That is why we are trying to prepare a comprehensive scheme to undertake in-shore fishing as well as deep-sea fishing in that area.

One of the questions put by the hon. lady Member was regarding patrolling facilities. A launch has been provided for patrolling the territorial waters round about Andaman-Nicobar islands.

In regard to part (i) of the hon. Lady Member's question, the exploration work is under way. Steps are being taken to prepare designs and specifications for the boats for deep-sea survey. This matter is pending with the Finance Ministry at the moment. Funds have also been sanctioned recently for the preparation of fishing harbour near Port Blair.

SHRIMATI DEVAKI GOPIDAS: Sir, whenever we want to put off a thing we appoint a committee. May I know, Sir, whether this will also meet the same fate or whether it will be expedited and not delayed because of surveying? That was my first question.

SHRI ANNASAHEB SHINDE: Sir, as far as fisheries development near the in-shore is concerned, that is

done by the Rehabilitation Ministry. We do not come into the picture. It has been suggested to our Ministry that work on deep-sea fishing should be undertaken by the Ministry of Food and Agriculture and we are examining it.

SHRI A. D. MANI: Sir, since we are developing export trade in fish by carrying it on on the Malabar coast, may I ask the Minister what varieties of fish do we get in the Andamans which are being kept for export? My interest in the question is just academic because I happen to be a vegetarian. I would like to ask whether shrimp is being caught in the Andamans.

SHRI ANNASAHEB SHINDE: At present deep-sea fishing is not carried on near the Andamans. Shrimp and Mackerel are available. It is possible we may obtain them for exports if the trade is developed in that area.

SHRI P. K. KUMARAN: After tapping rich resources of fish in and around the Andaman and Nicobar Islands, may I know, Sir, if we are going to start any canning industry or export it, or will it be carried to the mainland?

SHRI ANNASAHEB SHINDE: All these possibilities are obviously there.

SHRIMATI YASHODA REDDY: May I know, Sir, from the hon. Minister whether any export is being carried on in the sea food especially when I find that in foreign countries the lobster or the big size shrimp are particularly popular? They are very easily available near the Southern part of our country near the Malabar coast. There is a great demand in foreign countries for them. I would like to know from the Government whether in this sphere they have taken any action. If so, how much we have exported?

SHRI ANNASAHEB SHINDE: The question of the hon. lady Member

does not fall within the purview of this question. However, I may submit that from Bombay and Cochin we are exporting a considerable quantity of shrimp.

SHRI AJMAL KHAN: May I know whether there is any scheme of dehydrating fish after fishing it had making is into powder because canning is very expensive? If we make powder we can send it to other countries and very cheaply. America is selling the powder of fish at four annas per kilogram. May I know, Sir, if the Government is doing anything in this regard?

SHRI ANNASAHEB SHINDE: This is being examined.

*547. [The questioner (Shri Banka Behary Das) was absent. For answer, vide col. 4602-4603 infra.]

*548. [The questioner (Shri D. Thengari) was absent. For answer vide col. 4605 infra.]

VEHICLES OF THE HINDUSTAN SHIPYARD LIMITED

*549. SHRI M. V. BHADRAM: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that motor vehicles belonging to the Hindustan Shipyard Limited, Visakhapatnam were used in favour of a candidate contesting a by-election on the 27th April, 1967; and

(b) if so, what action has been taken by Government in the matter?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) No, Sir. The facts are that on 27-4-67 the driver of a car of the Hindustan Shipyard Limited, while returning home for lunch from Circuit House, where he was posted on duty, took the car to the polling booth to cast his vote. The driver was warned for this lapse on his part.